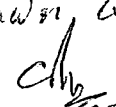
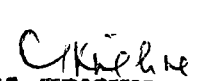


In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA./MP No.....199

.....R.P. Sharma.....Versus.....Union of India & others.....

Date of Order	Orders
	<u>OA 553/96</u>
19-5-99 Rejoinder not filed 8/5/8.	None present for the applicant even in the second round. Mr. U.D. Sharma, Counsel for the respondents. May be listed for admission on 17-8-99.  (N.P. Nawani) Member (A)  (Ratan Prakash) Member (J)
17.8.99	Mr. S.K. Jain - Counsel for applicant Mr. U.D. Sharma - Counsel for respondents. The learned Counsel for the applicant prays for permission to withdraw the O.A. Permission to withdraw the O.A is granted. The O.A is dismissed as having been withdrawn with no order as to costs.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (GOPAL KRISHNA) Vice Chairman (J)